

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 52(ND)16
CA. NO.

CORAM:

PRESENT: **SH. S.K. MOHAPATRA**
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

NAME OF THE COMPANY: M/s. Mr. Pankaj Arora & Ors. V/s. M/s. International Institute of Finance Markets Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Sh. Virendul Ganda,	Senior Advocate	} Petitioners	Virendul Ganda
2.	Mr. Vipul Ganda,	Adv.		
3.	Mr. Tarun Mehta,	Adv.		
4.	Ms Shelly Khanna,	Adv.		
	MR. KRISHNENDU DATTA,	Adv	} For Respondent	Prachi Johri
	Ms. PRACHI JOHRI,	Adv		
	MR. RISHI SOOD,	Adv		

ORDER

For conclusion of arguments on maintainability, to come up on 11th May, 2017.

— Sd/- —
(S. K. Mohapatra)
Member Technical

— Sd/- —
(Ina Malhotra)
Member Judicial